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**JAMMU & KASHMIR**  
**STATE LEGAL SERVICES AUTHORITY**  
**OLD SECRETARIAT SRINAGAR**

To

1. The Chairman/Secretary  
District Legal Services Authority (ALL).
2. The Secretary  
J&K HCLSC Srinagar.

No: SLSA/LS/2019/NLA/3008-11 Dated: 27/08/2019

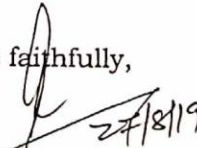
**Subject: 3<sup>rd</sup> National Lok Adalat scheduled to be held on 14<sup>th</sup> of Sept. 2019.**

Sir

On the subject cited above, I am directed to request you to organize 3<sup>rd</sup> National Lok Adalat on **14<sup>th</sup> of September 2019** as already notified vide this office letter No.SLSA/LS/2019/NLA/317-39 dated 10.01.2019, in all Judicial Complexes of your District, an endeavour is required to be made to dispose of maximum number of cases pending on the files of the Courts.

In this direction you are advised to convene pre-Lok Adalat sessions in the week commencing from **9<sup>th</sup> of Sept. 2019**, by constituting adequate number of Lok Adalat benches. Needless to mention that all types of (Pre/Post Litigation) cases can be taken up for amicable and mutual settlement. The tentative list of cases to be taken up may kindly be forwarded to this Authority to be placed before Hon'ble Executive Chairman by or before **10<sup>th</sup> of Sept. 2019** on the prescribed format.

Yours faithfully,

  
(M.A. Chowdhary)  
Member Secretary

Copy to:

1. Secretary to Hon'ble Executive Chairman J&K State Legal Services Authority for the information of His Lordship.
2. Director Information & Public Relations Govt. of J&K Srinagar for wide publicity through electronic and print media.